

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 419**  
**IB/204/ND/2021**

**IN THE MATTER OF:**

Union Bank Of India	...	Applicant
Versus		
M/s. Supertech Ltd	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 10.08.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the RP	:	Mr. Vivek Kohli, Sr. Adv. Ms. Niharika Sharma, Adv. Ms. Himani Chhabra, Adv. Mr. Bhavya Bhatia, Mr. Hitesh, Adv.

**ORDER**

Heard the submissions made by Learned Counsel for the Resolution Professional as well as the Resolution Professional. At the request of Learned Counsel for the Resolution Professional, let this matter be posted to 11.08.2023.

**Sd/-**  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Makresh

**Sd/-**  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**